

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 611 OF 2025**

IN THE MATTER OF:

Pappu

....PETITIONER

State of Uttar Pradesh & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 08.12.2025)

Pappu

....PETITIONER

VERSUS

- 1.** State of Uttar Pradesh
Through District Magistrate, Kasganj (Kashiram Nagar),
Collectorate, Soron Road, Kasganj, UP-207123
Email: upkrn@nic.in (Respondent No.1)
- 2.** Divisional Forest Officer, Kasganj (Kashiram Nagar)
Tarora, Kasganj, Uttar Pradesh 207123
Email: dfokr-up@nic.in (Respondent No.2)
- 3.** Uttar Pradesh Pollution Control Board (UPPCB)
Through Member Secretary,
Building No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow -226010
Email: ms@uppcb.in (Respondent No.3)
- 4.** Sonpal S/o Hakim Singh, R/o Longpur (Respondent No.4)
- 5.** Vinod Kumar S/o Sonpal, R/o Longpur (Respondent No.5)
- 6.** Vijay Babu R/o Sidhpura, R/o Longpur (Respondent No.6)
- 7.** Vikas Babu S/o Mahesh Chandra R/o Longpur (Respondent No.7)